

(c) and (d). Government of Orissa have not submitted any proposal to this Ministry for clearance. They have informed that the trees were standing on revenue land. Felling of such trees does not require clearance, from the forestry angle, under the Forest (Conservation) Act, 1980.

(e) No, Sir.

(f) and (g). Do not arise.

Passenger Amenities

2280. SHRI ARJUN CHARAN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the funds budgeted for improvement of passenger amenities have not been fully spent during the last five years; and

(b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). The surrender of funds in the last five years had been due to unforeseen circumstances like delay in availability of site, failure of contractors, non-availability of material, climatic factors etc.

However, in 1993-94, all out efforts were made to ensure that there were no surrenders under the Plan Head 'Passengers and Other Railway Users' Amenities and as a result of the same the allocation under the Plan Head was fully utilised.

{Translation}

Sugar Mill

2281. SHRI AMAR PAL SINGH: Will the Minister of FOOD be pleased to state:

(a) whether a proposal to set up a Sugar Mill at Mankhas village in Meerut district of Uttar Pradesh is pending with the Union Government since long;

(b) if so, whether the Union Government have received any request from the Government of Uttar Pradesh in this regard;

(c) whether there is any such provision under which distance of 2.5 km. between setting up of sugar mills can be reduced in view of dense cultivation of sugarcane;

(d) if so, whether the Union Government have taken a decision regarding setting up a sugar mill at Mankhas village in the State;

(e) if so, when; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALPNATH RAI): (a) to (f). 5 proposals had been received through the Department of Industrial Development, Ministry of Industry for the establishment of a new sugar factory at Mankhas, District Meerut, Uttar Pradesh. The Government of Uttar Pradesh have recommended the setting up of a new sugar mill at the aforesaid location.

All these proposals were considered by the Screening Committee at its meeting held on 1.9.93. The recommendations/comments of the Ministry of Food have been sent to the Ministry of Industry for consideration by the Licensing Committee.

As per the licensing policy guidelines announced by Government vide Press Note No. 16 (1991 Series) dated 8.11.91, the distance criterion of 25 Kms. could, however, be relaxed to 15 Kms. in special cases

where cane availability so justifies.

[*English*]

Massive Plantation Programme

2282. SHRI M.V.V.S. MURTHY:
SHRI D. VENKATESWARA
RAO:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have formulated any plan for massive plantation programme in the twin cities of Hyderabad for 1994-95;

(b) if so, the main features thereof;

(c) the total amount involved therein and the amount so far spent thereon; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) In order to develop a green belt around the urban area, the 'Hyderabad Green Belt Project' has been launched by the Government of Andhra Pradesh. The State Government has also sanctioned a scheme called, 'Make Colonies Green'.

The Municipal Corporation of Hyderabad (MCH) has also programmed to plant 4 lakhs trees in various parts of the city during the year 1994-95.

(b) The main features of the Schemes mentioned in Part (a) are given in the enclosed statement.

(c) and (d). The total project cost of the Hyderabad Green Belt Project is about Rs. 996 lakhs including a financial assistance of Rs. 751 lakhs from the Royal Government of the Netherlands. The project has commenced in the current financial year i.e. 1994-95 and its duration is 5 years. In the Twin City Area, under this programme during 1994-95, 33,000 seedlings will be planted by the Hyderabad Urban Development Authority (HUDA). So far an amount of Rs. 3 lakhs has been spent by HUDA.

Plantation of 3.50 lakhs trees by the MCH will be completed by September, 1994 and 50,000 trees under 'Make Colonies Green' scheme will be planted by December, 1994. So far, the MCH has spent an amount of Rs. 22 lakhs on these schemes.

STATEMENT

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2282 due for answer on 9.8.94

I. Main features of the Hyderabad Green Belt project:

The objective of the Scheme is to green areas of the Twin Cities of Hyderabad. The project is to be implemented by the Hyderabad Urban Development Authority and the Andhra Pradesh Forest Department, in cooperation with the Hyderabad Metro Water Supply and Sewerage Board and local NGOs. The duration of the Project is for 5 years i.e. 1994-99.

The total cost of the Project is Rs. 996 lakhs including financial assistance of Rs. 751 lakhs from the Royal Government of Netherlands.